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C.A.No. 1648 OF 2001

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM NO. 108 COURT NO. 10 SECTION III
MENTIONED

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO (s) 1648/2001

M/S.POLYGLASS ACRYLIC MANU.CO.LTD. Appellant (s)

Versus

COMMISSIONER OF CUSTOMS, VISAKHAPATNAM Respondent (s)

(with appln. for stay and with office report)

Date:06/03/2003 This/These Appeal(s) was/were called
on for hearing today.

CORAM:

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI
HON'BLE MR. JUSTICE ARUN KUMAR

For the Appellant (s)

Mr.D. Ramakrishna Reddy,Adv.,
Mrs.D. Bharathi Reddy,Adv.

For the Respondent (s)

Mr.K.C. Kaushik,Adv.,
Mr.B. Krishna Prasad,Adv.

Upon being mentioned & hearing counsel the Court made the following

O R D E R

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.SP2

At the request of the learned counsel for the
appellant not to be taken up today.

.SP1

(Vijay Kumar Sharma)
AR cum PS to Hon'ble Judge

(Janki Bhatia)
Court Master